THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION
Dated: Shillong the April, 2025

HCM. II/88/2017/comp/Pt-I/ 10/2: In pursuant of the minutes of the meeting held on 4th April, 2025, a Committee comprising of the following is constituted to study the Draft Model Rules on Video Conferencing (Nyaya Shruti) received from the Ministry of State (I/C) for Law & Justice and Ministry of State for Parliamentary Affair, Government of India.

- 1. Hon'ble Mr. Justice H.S. Thangkhiew, Judge
- 2. Hon'ble Mr. Justice W. Diengdoh, Judge
- 3. Hon'ble Mr. Justice B. Bhattacharjee, Judge
- 4. Shri. E Kharumnuid, Registrar General, High Court of Meghalaya
- 5. Shri. N.A. Khan, District & Scssions Judge, West Jaintia Hills District Jowai
- 6. Shri. K.J. Lyngdoh, Registrar (Admn.), High Court of Meghalaya

By order,

HCM. II/88/2017/comp/Pt-I/ 10/2.4-

Dated: Shillong the 23 April, 2025

- 1. The Registrar-Cum-PPS To the Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.
- 4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya for his Lordship's kind information.
- 5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information
- 6. Shri. N.A. Khan, District & Sessions Judge, West Jaintia Hills District Jowai for favour of kind information

- 7. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya for favour of kind information.
- 8. The Registrar (Admin), High Court of Meghalaya for favour of kind information.
- 9. The System Analyst, High Court of Meghalaya for uploading the same in the official website.

10.Office file.

Registrar General